

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.993
TO BE ANSWERED ON **08-02-2018**

Criteria for ODF Village

993. SHRI MALLIKARJUN KHARGE:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the criteria or process through which the Government declares a village as Open Defecation Free (ODF);
- (b) the number of ODF villages in India, State-wise; and
- (c) the incentives provided by the Union Government to villages for ODF status?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER &
SANITATION**

(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) A comprehensive community led decision making process is taken up for declaration of ODF villages. In the first step, villages themselves declare Open Defecation Free (ODF) in the General meeting (Aam Sabha). Within 3 months of ODF declaration, State/UT conduct ODF verification using different processes such as by using inter-district verification committees or third party verification committees. As Sanitation is a state subject, the States are encouraged to adopt a verification process best suited to the local conditions. In the third step, ODF declared and verified Villages are then entered by the States on Online Integrated Management Information System (IMIS) maintained by Ministry, which is in public domain. In the Fourth step, ODF sustainability verification, which primarily focuses on toilet usage is also conducted after a period of 270 days.

(b) State/UT-wise, details of Open Defecation Free (ODF) declared villages are at Annexure-1.

(c) Instructions have been written to concerned Central Ministries/Departments to prioritize their programmes in ODF villages. ODF declared villages are also prioritised in providing Piped Water Supply Schemes (PWSS).

Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.993 due for
reply on 08-02-2018

State/UT-wise, ODF declared villages as on 06.02.2018

S.N.	State/UT	ODF Declared villages
1	A & N Islands	3
2	Andhra Pradesh	7962
3	Arunachal Pradesh	5389
4	Assam	7507
5	Bihar	3856
6	Chandigarh	13
7	Chhattisgarh	18769
8	D & N Haveli	12
9	Daman & Diu	26
10	Goa	0
11	Gujarat	18261
12	Haryana	6908
13	Himachal Pradesh	15925
14	Jammu & Kashmir	515
15	Jharkhand	11061
16	Karnataka	18270
17	Kerala	2027
18	Madhya Pradesh	20660
19	Maharashtra	35478
20	Manipur	701
21	Meghalaya	6028
22	Mizoram	588
23	Nagaland	676
24	Odisha	7722
25	Puducherry	24
26	Punjab	10744
27	Rajasthan	39381
28	Sikkim	441
29	Tamil Nadu	7820
30	Telangana	4080
31	Tripura	17
32	Uttar Pradesh	18383
33	Uttarakhand	15473
34	West Bengal	32237
		316957